

Annexure-7												
Name of the corporate debtor: Minwool Rock Fibres Ltd. CIN:-U36104CT1988PLC004711												
Date of commencement of CIRP: 18-06-2026												
List of Creditors as on 23-07-2026 (Based on the claim received upto 22-07-2026)												
List of Operational creditors (Government Dues)												
Sr. No.	Name of Creditor	Details of Claim Received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% voting share in CoC					
1	State Tax Officer	30.06.2026	3,60,68,434	0	Operational creditors (Government Dues)	No	0	0	0	0	3,60,68,434	Claim under verification. Correct claim in Form B (CIRP) has been sought from the claimant.
2	Central GST & Central Excise	08.07.2026	33,69,387	33,69,387	Operational creditors (Government Dues)	No	0	0	0	0	-	No
3	Employees' Provident Fund Organisation	30.06.2026	2,23,38,679	0	Operational creditors (Government Dues)	No	0	0	0	0	2,23,38,679	Claim under verification
Total			6,17,76,500	33,69,387			0	0	0	0	5,84,07,113	